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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CO.PET. 885/2015 & CO.APPLs. 482-84/2023**

COL. P.K. UBEROI (RETD.) & ANR. Petitioner

Through: Mr. Vipul Agrawal & Ms. Saloni
Agnihotri, Advocates. (M:
6265245984)

versus

VIGNESHWARA DEVELOPWELL PVT. LTD
& ORS. Respondents

Through: Appearance not given.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **11.07.2023**

1. This hearing has been done through hybrid mode.

CO.APPLs. 482-84/2023 in CO.PET.-885/2015

2. These are three applications filed by the Applicants seeking permission of the Court to file claims before the Official Liquidator and condonation of delay of 140 days in filing the same.

3. Vide order dated 26th May, 2023, 21 days' time was given to the Applicants for filing of the claims. However, there has been some delay in filing the same. Accordingly, the delay is condoned. The OL shall entertain the claims and process them in accordance with law.

4. The applications are disposed of.

CO.PET.-885/2015

5. List on the date fixed.

PRATHIBA M. SINGH, J.

JULY 11, 2023

dj/sk